

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III (SPECIAL BENCH)

ITEM No. 313

IA-1645/2024, IA-4117/2021, IA-3057/2022, IA-3062/2022, IA-3064/2022, IA-3073/2022, IA-3074/2022, IA-3324/2022,

In

IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers Petitioner/Applicant
LLP & Anr.

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd. Respondent

Order under Section 7 of the Insolvency and Bankruptcy Code, 2016.

Order delivered on 28.05.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For Applicant : Mr. Ajay Singh, Mr. Manish Pratap Singh Advs.
For Respondent : Mr. Naresh Kumar Adv.
For the RP : Mr. Rishabh Jain Adv.

ORDER

IA-1645/2024, IA-4117/2021, IA-3057/2022, IA-3062/2022,
IA-3064/2022, IA-3073/2022, IA-3074/2022, IA-3324/2022

None appears for the Applicant.

List the matter before regular bench **on 03.07.2024.**

-Sd-

(RAHUL BHATNAGAR)
MEMBER (TECHNICAL)

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

ANAND DUBEY